

OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE,
GHATAL, PASCHIM MEDINIPUR
No. 212 Dated 01/07/2021

From : Barun Roy
A.C.J.M ,Ghatal,
Paschim Medinipur

To : The Hon'ble District & Sessions Judge,
Paschim Medinipur

Sub:- Holiday Remand duty Roster for the month July 2021.
[Through proper channel]

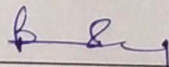
Respected Sir,

I am sending herewith Holiday Remand Duty Roster scheduled to be held in the month of July, 2021 as mentioned in the following table;

Name of the Officer.	Designation of the Officer	Scheduled Dated	Scheduled Time
Barun Roy	A.C.J.M. Ghatal	<u>04/07/21, 18/07/21, 21/07/21</u>	11:00am
Tshering Wanchuk Bhutia	J.M. Ghatal	<u>10/07/21, 11/07/2021, 24/07/21, 25/07/21</u>	11:00am

This is for your honour's kind perusal.
With profuse regards

Yours faithfully



(Barun Roy)

Additional Chief Judicial Magistrate
Ghatal, Paschim Medinipur.

Additional Chief Judicial
Magistrate, Ghatal
Paschim Medinipur

01/07/2021

OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE,
GHATAL, PASCHIM MEDINIPUR

Memo No: _____ Dated: _____

Copy forwarded for information to the:-

- Ld. Chief Judicial Magistrate, Paschim Medinipur
- Ld. Judicial Magistrate, Ghatal Paschim Medinipur
- Ld. Secretary of Ghatal Criminal Court's Bar Association.
- Ld. A.P.P., A.C.J.M. Court Ghatal
- G.R.O Ghatal Court.

Officer-in-charge of all the Police Stations are directed to produce accused persons before this Court within 11:00 am without fail on the aforesaid dates.

(Barun Roy)

Additional Chief Judicial Magistrate
Ghatal, Paschim Medinipur.